GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:2270 ANSWERED ON:07.12.2011 MECHANISM TO TEST INTERNET SPEED Dhurve Jyoti;Naranbhai Shri Kachhadia

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of the Public Sector and Private Sector companies providing broadband internet services;

(b) the definition of the broadband speed as per the directions of the Telecommunication Regulatory Authority of India and the mechanism to test the speed of the internet connection by the customer;

(c) whether some companies are marketing/providing their services as private broadband in contravention of broadband policy and criteria;

(d) if so, the details of such companies alongwith the speed at which they are providing broadband facilities; and

(e) the action taken by the Government against erring defaulter companies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) As on 31-10-2011, nine (9) Public Sector and hundred and forty five (145) private sector Internet Service Provider (ISP) companies are providing Broadband Internet Services in various licensed areas across the country.

(b) As per the Broadband Policy 2004, 'Broadband' is defined as "An always on data connection that is able to support interactive services including Internet access and has the capability of the minimum download speed of 256 kilo bits per second (kbps) to an individual subscriber from the Point of Presence (POP) of the service provider intending to provide Broadband service where multiple such individual Broadband connections are aggregated and the subscriber is able to access these interactive ser5vices including the Internet through this POP".TRAI has down the Quality of service standards for Broadband service through the Regulation on Quality of Service of Broadband Service Regulations 2006, dated 6-10-2006. As regards connection speed, these Regulations provide for a parameter on subscribed broadband connection speed which should be more than 80% of the subscribed speed from ISP Node to User. This parameter can be measured on a sample basis by the user and service provider. The service providers need to install download speed measurement software in the Server at ISP Node to facilitate the user to measure independently the download connection speed through a web link to be provided by the service provider.

(c)to(e) Licensed Telecom Service Providers are to provide Internet and Broadband services as per the terms and conditions of their respective license.TRAI monitors the performance of the service providers through the quarterly Performance Monitoring Reports (PMRs) submitted by the service providers having more than 10000 subscriber base. As per the TRAI Performance Monitoring Report on Quality of Service of Broadband Service Providers for the quarter ending June 2011, all the service providers are meeting the benchmark for the broadband connection speed in all the service areas.

However, in case of any violations, actions are taken as per the provisions of Indian Telegraph Act and the Telecom licences issued under it. Further, 34 Telecom Enforcement, Resource and Monitoring (TERM) Cells are functioning all across the country to curb illegal activities in telecom services and checking the compliance by the licencees, in respect of licence conditions and any directions issued by the licensor.